

**Schedule of Two days Training
for the members of Team Jointly**

Day One 09.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|--|--|
| 08:00 AM to 08:30 AM | * Registration | |
| 08:31 AM to 09:00 AM | * Introduction and Ice-Breaking Session | |
| 09:01 AM to 10:30 AM | * Basic Communications Drafting Skills Constitution of India (in brief):- Preamble, Fundamental Rights (Part III), Directive Principle of State Policy (Part IV) and Fundamental Duties (Part IV A) | Sri Saumitra Sarkar Advocate, Sri Safdar Ali Naiyar and Sri Rajendra Prasad |
| | * Legal Services Authority Act, 1987 and its Salient Features:- | Sri Prabhakar Singh |
| | * NALSA Regulations & Schemes (other than recently launched Seven Schemes) | Sri Sujit Kumar Singh |
| 10:31 AM to 1045 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * NALSA Scheme No. 1 and related law. | Sri S.S.Fatmi, S.D.P.O. Jamtara |
| 12:16 PM to 01:30 PM | * NALSA Scheme No. 2 and the Laws related therewith. | Sri Chowdhary Ahsan Moiz and Sri Rajendra Sharma |
| 01:31 PM to 02:15 PM LUNCH BREAK | | |
| 02:16 PM to 03:45 PM | * NALSA Scheme No. 03 and related Laws. | Sri Manoranjan Kumar and Sri Kali Ghosh |
| 03:46 PM to 04:00 PM (TEA BREAK) | | |
| 04:01 PM to 05:30 PM | * NALSA Scheme No. 04 and related Laws. | Sri PrabhakarSingh andDr D.K.Akhauri |

Day Two 10.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|---|---|
| 09:00 AM to 10:30 AM | * NALSA Scheme No. 05 and related Laws. | Sri Sujit Kumar Singh, Sri Rajendra Sharma |
| 10:31 AM to 12:00 PM | * NALSA Scheme No. 06 and related Laws. | Sri Vijay Kumar No. I, Sri Rajendra Prasad |
| 12:01 PM to 12:15 PM (TEA BREAK) | | |
| 12:16 PM to 01:30 PM | * NALSA Scheme No. 07 and related Laws. | Sri Siddharth Mandal, Sri Safdar Ali Naiyar |
| The Training will be followed by the Valediction Ceremony & LUNCH. | | |

**ONE DAY TRAINING PROGRAMME SCHEDULE FOR EACH
INDIVIDUAL TEAM FOR EACH SCHEME**

Schedule of Training for the Team Members of Team A for the SCHEME No. 1: NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015 at JHALSA.

Date 17.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|--|---------------------------|
| 08:00 AM to 08:30 AM | * Immoral Trafficking (Prevention) Act. | S.D.P.O.Jamtara |
| 08:31 AM to 09:00 AM | * Landmark Judgment of Patna High Court, "Apne Aap Women Worldwide Trust Vs The State of Bihar & others dated 20th November, 2014. | Sri Syed Salim Fatmi, |
| 09:01 AM to 10:30 AM | * Integrated Child Development Scheme. | Aloka Chowdhary, C.D.P.O. |
| | * IPC-Section: 366, 366A, 366B, 367, 368, 369, 370, 370A, 372, 373, 371. | Sri Syed Salim Fatmi, |
| | * Cr. P.C.- 157, 167 (2) Last proviso, 173(1A), 327, 357, 357A. | Sri Syed Salim Fatmi, |
| 10:31 AM to 10:45 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * Jharkhand Victim Compensation Scheme. | Sri Syed Salim Fatmi, |
| | * Provisions of this Scheme. | Sri Syed Salim Fatmi, |
| 12:16 PM to 01:30 PM | * PRAJWALA Vs. Union of India Case Judgment of Apex Court (W.P. (C) No. 56/04 | Sri Syed Salim Fatmi, |
| 01:31 PM to 02:15 PM LUNCH BREAK | | |
| 02:16 PM to 03:45 PM | * Integrated Child Protection Scheme. | Aloka Chowdhary, C.D.P.O. |
| | * Concept of Village level Child Protection Committee. | Aloka Chowdhary, C.D.P.O. |
| 03:46 PM to 04:00 PM (TEA BREAK) | | |
| 04:01 PM to 05:30 PM | * Transgender-Apex Court Judgment in W.P. 400/12, (NALSA Vs. Union of India) | Sri Syed Salim Fatmi, |
| | * FAQs. | Sri Syed Salim Fatmi, |

Schedule of Training for the Team Members of Team B of Scheme No. 2: NALSA (Legal Services to the worker in the unorganized sector) Scheme 2015 at JHALSA.

Dated 17.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|---|--|
| 08:00 AM to 08:30 AM | * Interstate migrant worker (regulation of employment and condition of services) Act, 1979. | Sri Chowdhary Ahsan Moiz and Sri Rajendra Sharma |
| 08:31 AM to 09:00 AM | * Building and other construction worker (regulation of employment and conditions of services) Act, 1979. | Sri Chowdhary Ahsan Moiz and Sri Rajendra Sharma |
| 09:01 AM to 10:30 AM | * Prohibition of employment as manual scavengers and their Rehabilitation) Act, 2013. | Sri Chowdhary Ahsan Moiz and Sri Rajendra Sharma |
| | * Unorganized worker social security Act, 2008. | Sri Chowdhary Ahsan Moiz and Sri Rajendra Sharma |
| 10:31 AM to 10:45 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * Hon'ble Jharkhand High Court Judgment in PIL No. 2810/2012. | Sri Chowdhary Ahsan Moiz |
| 12:16 PM to 01:30 PM | * Ten Schemes under the Unorganized Worker Social Security Act, 2008. | Sri Rajendra Sharma |
| | * Provisions of this Scheme. | Sri Rajendra Sharma |
| 01:31 PM to 02:15 PM LUNCH BREAK | | |
| 02:16 PM to 03:45 PM | * Beedi and Cigar Workers (Condition of Employment) Act, 1966. | Sri Chowdhary Ahsan Moiz and Sri Rajendra Sharma |
| 03:46 PM to 04:00 PM (TEA BREAK) | | |
| 04:01 PM to 05:30 PM | * Building and other Construction workers Welfare Cess Act, 1996. | Sri Chowdhary Ahsan Moiz and Sri Rajendra Sharma |
| | * FAQs. | |

Schedule of Training for the Team Members of Team C of Scheme No. 3 NALSA (Child Friendly legal services to children and their protection) Scheme 2015 at JHALSA.

Date 17.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|---|---------------------------|
| 08:00 AM to 08:30 AM | * National Charter for Children, 2003. | Sri Manoranjan Kumar |
| | * Right to Free and Compulsory Education Act, 2009. | Sri Manoranjan Kumar |
| 08:31 AM to 09:00 AM | * The Beijing Rules, 1985, Apex Court Judgment in Salil Bali Vs. Union of India (2013 VII) AD (S.C.) | Sri Manoranjan Kumar |
| | * Article:- 14, 15(3), 21, 21A, 22, 23(1), 24, 29(2), 39(e) (f), 45, 47, 51A(k) of Constitution. | Sri Manoranjan Kumar |
| 09:01 AM to 10:30 AM | * Guardian and Wards Act 1890. | Sri Manoranjan Kumar |
| | * The Child Labour (Prohibition and Regulation) Act 1986. | Sri Kali Ghosh |
| | * The Pre Natal Diagnostic Technique (Regulation and Prevention of misuse) Act, 1994. | Sri Kali Ghosh |
| | * JJ (Care and Protection of Children) Act, 2000. | Sri Manoranjan Kumar |
| 10:31 AM to 10:45 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * The Commission for Protection of Child Rights Act, 2005. | Sri Manoranjan Kumar |
| | * The Prohibition of Child Marriage Act, 2006. | Sri Kali Ghosh |
| | * The POCSO Act, 2012. | Sri Manoranjan Kumar |
| 12:16 PM to 01:30 PM | * Important Judgments:- (i) Exploitation of Children in Orphanages in the State of Tamil Nadu Vs. Union of India (2014) 2 SCC 180. | Sri Manoranjan Kumar |
| | (ii) Bachpan Bachao Andolan Case W.P. 75/12/ | Sri Manoranjan Kumar |
| | (iii) Sheela Barse Vs. Union of India (1997) 3 SCC 50. | Sri Manoranjan Kumar |
| | (iv) M.C. Mehta Vs. State of Tamilnadu (1996) 6 SCC 756 ICPS. | Sri Manoranjan Kumar |
| | (v) Sampurna Behurwa Judgment of Apex Court. | Sri Manoranjan Kumar |
| | (vi) Kulai Ibrahim @ Ibrahim Vs. state (SCC 2014 (12) – 332). | Sri Manoranjan Kumar |

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|---|--|----------------------|
| | (vii) Hakkim Vs. State (SCC 2014 (13) – 427). | Sri Manoranjan Kumar |
| 01:31 PM to 02:15 PM LUNCH BREAK | | |
| 02:16 PM to 03:45 PM | * Important Judgments:- (continued) (viii) Shabnam Hashmi Vs. Union of India (SCC 2014 (4)-1). | Sri Manoranjan Kumar |
| | (ix) State of M.P. Vs Anoop Singh (SCC online 2015 (SC) 603), (Pertaining to age determination of rape Victims under JJ Act) | Sri Manoranjan Kumar |
| | (x) Subramaniam Swamy Vs. Raju (SCC 2014 (Q) 390). | Sri Manoranjan Kumar |
| | (xi) Ashwani Kumar Saxena Vs. State of M.P. | Sri Manoranjan Kumar |
| | (xii) Shahnawaz Vs. State of U.P. (AIR 2011 (SC) – 3107). | Sri Manoranjan Kumar |
| | (xiii) Jitendra Singh @ Babboo Singh Vs. State of M.P. (SCC 2013 (11)-193). | Sri Manoranjan Kumar |
| | (xiv) Manuel Theodore Vs. Unknown (Bombay High Court) By- Justice F.I. Rebello (2000(2) Bomb CR-244). | Sri Manoranjan Kumar |
| 03:46 PM to 04:00 PM (TEA BREAK) | | |
| 04:01 PM to 05:30 PM | * Important Policies & Guidelines:- (i) National Children Policy, 2013. | Sri Kali Ghosh |
| | (ii) Guidelines for Governing & Adoption of Children, 2015, (Issued by Ministry of Women and Child Development, Government of India dated 17.07.2015). | Sri Kali Ghosh |
| | (iii) U.N. Guidelines for the Alternative Care of Children, (Adopted by the U.N. General Assembly on 10.12.2009). | Sri Kali Ghosh |
| | (iv) U.N. Principles and Guidelines on Access to Legal Aid in Criminal Justice System (Adopted by U.N. General Assembly on 20.12.2012) | Sri Kali Ghosh |
| | (v) Guidelines for sponsorship of Children under ICPS for Jharkhand 2015. | Sri Kali Ghosh |
| | * FAQs. | |

Schedule of Training for the Team Members of Team D of Scheme No. 4:- NALSA (Legal Services to the Mentally III and mentally Disabled Persons) Scheme, 2015 at JHALSA.

Date 17.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|---|----------------------------|
| 08:00 AM to 08:30 AM | * UN Convention on the Rights of Persons with Disabilities, 2008. | Sri Prabhakar Singh |
| 08:31 AM to 09:00 AM | * Persons with Disabilities (equal Opportunities, protection of Rights & full participation) Act, 1995. | Sri Prabhakar Singh |
| 09:01 AM to 10:30 AM | * Mental Health Act, 1987. | Sri Prabhakar Singh |
| 10:31 AM to 10:45 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * National Trust for the Welfare of persons with Autism, Cerebral Palsy, Mental retardation and Multiple Disability Act, 1999. | Sri Satya Prakash Katyayan |
| 12:16 PM to 01:30 PM | * IPC Sections:- 84, 90. | Sri Prabhakar Singh |
| | * Cr. P.C. Sections:- 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339 | Sri Prabhakar Singh |
| 01:31 PM to 02:15 PM (LUNCH BREAK) | | |
| 02:16 PM to 03:45 PM | * Concept of Mental Illness and Methods of Treatment and its full curableness (by eminent doctor in the field of mental illness). | Dr D.K.Akhauri |
| 03:46 PM to 04:00 PM (TEA BREAK) | | |
| 04:01 PM to 05:30 PM | * Deendayal Disabled Rehabilitation Scheme to Promote Voluntary Action for Persons with Disabilities. | Sri Satya Prakash Katyayan |
| | * FAQs. | |

Schedule of Training for the Team Members of Team E of Scheme No. 5:- NALSA (Effective Implementation of Poverty alleviation schemes) Scheme, 2015 at JHALSA.

Date 17.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|--|---------------------------|
| 08:00 AM to 08:30 AM | * Millennium Development Goals, 2030. | Sri Sujit Kumar Singh |
| | * Indira Gandhi Old Age Pension Scheme. | Sri Sujit Kumar Singh |
| | * National Family Benefit Scheme. | Sri Sujit Kumar Singh |
| 08:31 AM to 09:00 AM | * Aam Admi Bima Yozna. | Sri Rajendra Sharma |
| | * National Health Insurance Scheme. | Sri Rajendra Sharma |
| | * Handloom Weavers Comprehensive Welfare Scheme. | Sri Rajendra Sharma |
| 09:01 AM to 10:30 AM | * Health Insurance Scheme for Weavers. | Sri Rajendra Sharma |
| | * Mahatama Gandhi Weavers Insurance Scheme. | Sri Rajendra Sharma |
| | * National Fishermen Welfare Scheme. | Sri Rajendra Sharma |
| | * Jansri Beema Yojna. | Sri Rajendra Sharma |
| | * Treatment Reimbursement Scheme. | Sri Rajendra Sharma |
| | * Talented Boy/Girl Scholarship Scheme. | Sri Rajendra Sharma |
| | * Child Labour Education Encouragement Scheme. | Sri Rajendra Sharma |
| | * Rozgar Training Yojna. | Sri Rajendra Sharma |
| 10:31 AM to 10:45 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * Janani Suraksha Yojna. | Sri Sujit Kumar Singh |
| | * Chikitsa Sahayta Yojna. | Sri Sujit Kumar Singh |
| | * Disability Pension Scheme. | Sri Sujit Kumar Singh |
| 12:16 PM to 01:30 PM | * Family Pension Scheme. | Sri Rajendra Sharma |
| | * Orphan Pension Scheme. | Sri Rajendra Sharma |
| | * National Pension Scheme. | Sri Rajendra Sharma |
| | * Sewing Machine Sahayata Yojna. | Sri Rajendra Sharma |
| 01:31 PM to 02:15 PM (LUNCH BREAK) | | |
| 02:16 PM to 03:45 PM | * Shramik Auzar Sahayta Yojna. | Sri Sujit Kumar Singh |
| | * Saraswati Yojna. | Sri Sujit Kumar Singh |
| | * Prime Minister Mudra Yojna. | Sri Sujit Kumar Singh |
| | * Atal Pension Yojna. | Sri Sujit Kumar Singh |
| 03:46 PM to 04:00 PM | | |
| 04:01 PM to 05:30 PM | * PM Jivan Jyoti Bima Yojna. | Sri Rajendra Sharma |
| | * Mukhyamantri Asadhya Rog Sahayata Yojna. | Sri Rajendra Sharma |
| | * PM Rojgar Yojna. | Sri Rajendra Sharma |
| | * MNREGA. | Sri Rajendra Sharma |
| | * FAQs. | |

Schedule of Training for the Team Members of Team F of Scheme No. 6:- NALSA (Protection and enforcement of Tribal Right) Scheme, 2015 at JHALSA.

Date 17.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|------------------------------------|--|---------------------------|
| 08:00 AM to 08:30 AM | * The Scheduled Tribes and other tradition at forest dwellers (recognition of Forest Right) Act, 2006. | Sri Vijay Kumar No.1 |
| | * SC & ST Act, 1989. | Sri Vijay Kumar No.1 |
| 08:31 AM to 09:00 AM | * Right to fare compensation and transparency in land Acquisition, Rehabilitation and Re-settlement Act, 2015. | Sri Vijay Kumar No.1 |
| | * Panchayat (Extension 10 scheduled areas) Act, 1996. | Sri Vijay Kumar No.1 |
| 09:01 AM to 10:30 AM | * Fifth and Sixth Schedule of the Constitution of India. | Sri Vijay Kumar Verma |
| | * Vanbandhu Kalyan Yojna. | Sri Vijay Kumar Verma |
| | * Residential Schools Yojna. | Sri Vijay Kumar Verma |
| | * Economical Aid Scheme to Tribal Girls for Higher Education. | Sri Vijay Kumar Verma |
| | * Food Craft Training Yojna. | Sri Vijay Kumar Verma |
| 10:31 AM to 10:45 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * Animal Husbandry Development Scheme. | Sri Vijay Kumar Verma |
| | * Tribal Self-Employment Yojna. | Sri Vijay Kumar Verma |
| | * Deendayal Mobile Hospital Scheme. | Sri Vijay Kumar Verma |
| 12:16 PM to 01:30 PM | * RNTCP Programme for resuction of TB. | Sri Vijay Kumar Verma |
| | * Prasar Hetu Pariwahan Evam Upchar Yojna. | Sri Vijay Kumar Verma |
| | * Mission Indradhanush. | Sri Vijay Kumar Verma |
| | * NRHM (National Rural Health Mission). | Sri Vijay Kumar Verma |
| 01:31 PM to 02:15 PM (LUNCH BREAK) | | |
| 02:16 PM to 03:45 PM | * Usha Kiran Yojna. | Sri Vijay Kumar Verma |
| | * Girls Education Encouragement Scheme for ST Girls. | Sri Vijay Kumar Verma |
| | * Literacy Promotion Scheme for SC Girls for Class 6th, 9th and 11th. | Sri Vijay Kumar Verma |
| 03:46 PM to 04:00 PM (TEA BREAK) | | |
| 04:01 PM to 05:30 PM | * Sarv Siksha Abhiyan. | Sri Vijay Kumar No.1 |
| | * Kasturba Awasiya School. | Sri Vijay Kumar No.1 |
| | * Antyodhaya Anna Yojna | Sri Vijay Kumar No.1 |
| | * NRLM. | Sri Vijay Kumar No.1 |
| | * FAQs. | |

Schedule of Training for the Team Members of Team G of Scheme No. 7:- NALSA (Legal Services to the Victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015 at JHALSA.

Date 17.01.2016

| Duration | Details of Topic(s) to be covered | Names of Resource Persons |
|---|--|-----------------------------|
| 08:00 to 08:30 AM | * NDPS Act, 1985. | Sri Siddharth Mandal |
| | * IPC- 272, 273, 274, 275, 276. | Sri Siddharth Mandal |
| 08:31 AM to 09:00 AM | * Concept of Drug Addiction and its therapy (by eminent doctor of RINPAS or CIP). | Sri Siddharth Mandal |
| | * UN convention against illicit Trafficking in Narcotic Drugs and Psychotropic Substances, 1988. | Sri Siddharth Mandal |
| 09:01 AM to 10:30 AM | * The Drugs and Cosmetics Act, 1940. | Sri Siddharth Mandal |
| | * Details of this Scheme. | Sri Siddharth Mandal |
| | * Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse, | Sri Siddharth Mandal |
| | * De-addiction and Rehabilitation Centers in State of Jharkhand. | Sri Siddharth Mandal |
| 10:31 AM to 10:45 AM (TEA BREAK) | | |
| 10:46 AM to 12:15 PM | * NGOs who received Grants-in-aid under the Central Sector Scheme for assistance of Prevention of Alcoholism and Substance (Drugs) Abuse during 2011-2012. | Sri Sanjay Kumar Srivastava |
| | * Status of Drug and Substance abuse in the State. | Sri Sanjay Kumar Srivastava |
| | * Types of crops of drugs/psychotropic substances grown. | Sri Sanjay Kumar Srivastava |
| 12:16 PM to 01:30 PM | * Trends on consumption pattern, traditional practices. | Sri Sanjay Kumar Srivastava |
| | * Challenges being faced by various stakeholders; | Sri Sanjay Kumar Srivastava |
| | * Relation between drug trafficking and spurt of crime. | Sri Sanjay Kumar Srivastava |
| | * Problems being faced by the Justice Delivery System. | Sri Sanjay Kumar Srivastava |
| | * Societal outlook, trends of the village panchayats. | Sri Sanjay Kumar Srivastava |
| | * Difficulties being faced by social workers or NGOs. | Sri Sanjay Kumar Srivastava |
| 01:31 PM to 02:15 PM (LUNCH BREAK) | | |
| 02:16 PM to 03:45 PM | * Intervention by SLSAs in curbing the menace of drugs demand reduction or rehabilitation measures. | Sri Siddharth Mandal |
| 03:46 PM to 04:00 PM (TEA BREAK) | | |
| 04:01 PM to 05:30 PM | * Apex Court Ruling on "Action against the Drug Menace" by Justice T.S. Thakur in 2012 (Cr. Appeal No. 652/2012). | Sri Siddharth Mandal |
| | * FAQs on Drug Abuse. | |